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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.21/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 27/2008
NAME OF THE COMPANY	Balaji Zippers Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Balaji Zippers Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarendra Reddy			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R-2	PCS	9849056652	
P. Amarendra Reddy	Adv. R-8.	924 650 1212	

Y. Suryanarayana Counsel for R3 & R5 9849866556 Y. San
S.V. Vanshi Krishna R4 8919448958 S.V. V.

Heard Shri S. Chidambaram, Ld. PCS Shri P. Amarendra Reddy, Shri Y. Suryanarayana and Shri S.V. Vanshi Krishna, Ld. Counsels for the Respondent.

Post the case on 25.01.2018


Member (T)

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Member (J)